

National Company Law Tribunal

Allahabad Bench

CP NO. 80/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

NAME OF THE COMPANY: Classic Infra Promoters Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 241/242

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Mediator	
2.	Vaibhava Kaushik	<u>CP NO. 80/ALD/2016</u>	Petitioner	Vaibhava Kaushik

Sh. Anil Kumar, PCS for the Mediator. Sh. Vaibhav Kaushik, Advocate for the petitioner is present.

Ld. Mediator, who was appointed by this Court, informed that the process of settlement between the parties is going on. Ld. Mediator has submitted that he was appointed by order dated 07.12.2017, but his remuneration was not fixed. Ld. Mediator is directed to submit the claim/bill, then only the order will be passed.

List the matter on 5<sup>th</sup> April 2018.

**Dated:28.02.2018**

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

— Sd —

**V.P. SINGH,  
MEMBER (JUDICIAL)**